## COURT-I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 111 OF 2017**

Dated: 5<sup>th</sup> March, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

GMR Warora Energy Limited .... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur

Mr. Vishrov Mukerjee Ms. Raveena Dhamija Mr. Yashaswi Kant

Counsel for the Respondent(s) : Ms. Nikita Choukse for R-2

Mr. Anand K. Ganesan

Mr. Ashwin Ramanathan for R-3

Mr. M.G. Ramachandran Ms. Anushree Bardhan Ms. Poorva Saigal

Mr. Shubham Arya for R-4

## <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on **08.03.2018**.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member